Annexure Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

		T ~	•	~		1 .	1.		mount in ()	
Sl. No.	Category of creditor	Summa claims re		Sun	nmary of claims admitted	Amoun t of conting	Amount of claims not	Amount of claims	Detail s in Annexur	Rema r ks, if any
		No. of claim s	Amount	N o. of cla im s	Amount o f claims admitted	ent claims	admitted	under verifica ti on	e	ii any
1	Secured financial creditors belonging to any class of creditors	1	268377412	1	268377412	Nil	Nil	Nil	1	
2	Unsecured financial creditors belonging to any class of creditors	2	3218474	0	0	Nil	3218474	Nil	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	00	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	2	31019860	0	0	0	31019860	0	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	
	Total	5	302615746	1	268377412	0	34238334	0		

Annexure-1 Name of the corporate debtor: HOTEL EAST PALACE PRIVATE LIMITED; Date of commencement of CIRP 13.12.2019: List of creditors as on: 14.02.2022

List of secured financial creditors belonging to any class of creditors

SI No		s of claim eived			cla	ils of im itted			Amount of continge-		Amount of claim not	Amount of claim under	
	i t-or	Amount claimed	Amount of claim tur covered covered admitted e of by clai security guarant m interest ee				Whet her relat ed part y?	% of voting share in CoC	nt Claim		admitte d	verifica - tion	s, if any
1	Punjab Nation al Bank	268377412		Secure d Financ ial Credit or		268377412	No	100	Nil	Nil	Nil	Nil	

Annexure-2
Name of the corporate debtor: Hotel East Palace Private Limited: Date of commencement of CIRP 13.12.2019:List of creditors as on:14.02.2022

List of unsecured financial creditors belonging to any class of creditors

Sl. No	Name of cre-		ails of received		Details of claim admitted Amoun Nature Amoun Whether 9/ of					Amount of any	Amount of claim	Amount of claim	Remark s if
•	ditor		Amount claimed	Amou nt of claim admitt ed	Nature of claim	Amoun t covere d by guarante e	Whethe r related party?	% of voting share in CoC	contingen t claim	mutual dues, that may be set- off	not a dmitted	und er verifica tion	any
		13.12.2 020	3107836	0	0	0	Yes	0	0	0	0	0	
	Sandip Jyoti Roy		110638	0	0	0	Yes	0	0	0	0	0	

Annexure – 3
Name of the corporate debtor: HOTEL EAST PALACE PRIVATE LIMITED; Date of commencement of CIRP 13.12.2019; List of creditors as 14.02.2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of		ils of im		Details of claim admitted						Amoun t of any	Amoun t of		Remark s
	cre- ditor		eive d							conti- ngent	mutual dues,	claim not	claim under	, if any
		Date of rec	Amo u nt clai	Amoun t of claim	Natur e of claim	Amoun t covere	Amoun t covere	Whethe r related	% voting share	claim	that may be set-off	admitte d	verifica - tion	
		eipt	med	admitt e d				party?	in CoC		set off			
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
							·							

Annexure – 4
Name of the corporate debtor:HOTEL EAST PALACE PRIVATE LIMITED; Date of commencement of CIRP . 13.12.2019; List of on: 14.02.2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl.			ils of	Details of claim admitted					Amoun	Amount	Amoun	Amoun	Remark
No.	of	claim r	eceived		1	ı	•	•	t of	of any	t of	t of	s, if
	cre-	Date	Amoun	Amoun	Nature	Amoun	Whethe	% of	conti-	mutual	claim	claim	any
	ditor	of	t	t of	of	t	r	Voting	ngent	dues, that	not	under	
		receip	claime	claim	claim	covered	related	share	claim	may be	admitte	verification	
		t	d	admitte		by	party?	in		set-	d		
				d		guar-		CoC		off			
						antee							
0	0	0	0	0	0	0	0	0	0	0	0	0	0

Annexure – 5
Name of the corporate debtor: HOTEL EAST PALACE PRIVATE LIMITED; Date of commencement of CIRP 13.12.2019; List of creditors as 14.02.2022
List of operational creditors (Workmen)

Sl. No	Name of authorise	Nam e of work	Details clair rece	n			etails of cla mitted	nim	Amoun t of conti-	Amount of any mutual	Amount of claim under	Amount of claim not a	Remark s, if any
•	represent a- tive, if any	man	Dat e of receipt	t claime	Amount of claim admitte d	e of	Whethe r related party?	% voting share in CoC, if applicabl	ngent claim	dues, that may be set- off	verificatio n	dmitted	
0	0	0	0	0	0	0	0	0	0	0	0	0	0

Annexure – 6
Name of the corporate debtor:HOTEL EAST PALACE PRIVATE LIMITED; Date of commencement of CIRP . 13.12.2019; List of on: 14.02,2022

List of operational creditors (Employees)

Sl. No	Name of authorised of	Nam e empl	cla	ils of im ived	Details of claim admitted				Amount of contin-	Amoun t of any mutual	Amount of claim under	Amount of claim not	Remark s, if any
	representa- tive, if any	-	Date of receip t	Amoun t claime d	Amount of claim admitted	Amount Natur Whethe % of of claim e of r voting				dues, th at may be set- off	verifica - tion	admitted	
1	0	0	0	0	0	0	0	0	0	0	0	0	0
								_					

Annexure – 7 Name of the corporate debtor: HOTEL EAST PALACE PRIVATE LIMITED; Date of commencement of CIRP 13.12.2019; List of creditors as 14.02.2022

List of operational creditors (Government dues)

	Details of claimant	,		ils of eceived	D	Oetails of	claim adn	nitted	Amount of	Amoun t of any	Amount of claim		Remark s, if any
	Departm e nt	Gover n ment	Date of receip t	Amount claimed	Amount of claim admitte d	Natur e of claim	Whethe r related party?	% of voting shar e in CoC, if applicabl	contin- gent claim	mutual dues, th at may be set- off	under verifica - tion	not admitted	
1.		CENTR AL GOVT		1455130	0	0	0	0	0	0	0	0	0
		CENTR AL GOVT		29564730	0	0	0	0	0	0	0	0	0

Annexure – 8
Name of the corporate debtor:HOTEL EAST PALACE PRIVATE LIMITED; Date of commencement of CIRP . 13.12.2019; List of on: 14.02.2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No		Details clai			Details	of claim ad	lmitted		Amount of	Amount of any	Amoun t of		Remark s, if any	
•	cre ditor		eived Amo	Amou Natu Amount Amoun Whethe % of			contin- gent	mutual dues,	claim not	claim under	, sy			
		of u receip clai		nt of cl aim ad mitted	r e of cl aim	covered by security interes t	t covered by guara -ntee	r related party?	voting share in CoC	claim	that may be set-off	ad- mitted	verifica - tion	
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0

Annexure – 9

Name of the corporate debtor: HOTEL EAST PALACE PRIVATE LIMITED; Date of commencement of CIRP 13.12.2019; List of creditors as

on: 14.02.2022

List of other creditors (Other than financial creditors and operational creditors)

	Nam e of cre	cla	nils of aim eived			Details of clai m admitte		Amoun t of contin	Amount of any mutual	Amoun t of claim		Remark s, if any	
	-ditor	Date of receip t	Amoun t claime d	Amoun t of claim admitte d	Natur e of claim	Amount co vered by Security interest	Amount co vered by guarantee	gent clai m	dues, that may be set- off	not admitte d	under verifica - tion		
0	0	0	0	0	0	0	0	0	0	0	0	0	0